

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Sri Ramanarayana Mills Ltd

**PETITION NUMBER** : CA/213/2020

**APPLICATION NUMBER** : a) IA/436/2020  
b) Comp.Appl/31(CHE)/2021

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**ORDER**

**212)(a)IA/436/2020 in CA/213/2020**

**212)(b)Comp.Appl/31(CHE)/2021in CA/213/2020**

Ld. Counsel Mr. Pranav Shankar for the Petitioner. Ld. Counsel Ms. Sharon Elizabeth for R1 to R4.

Counsel for the Petitioner sought short adjournment. Allowed.

List the matters on **10.07.2024** for hearing.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk